

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/38/2017
NAME OF THE PETITIONER(S) : MOOLATH MANNIL SREENIVASAN & 2ORS
NAME OF THE RESPONDENT(S) : KOZHIKODE COCONUT FARMERS PRODUCER
COMPANY LTD & 6 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M.K. PREETHA. for KSR & Co.	Counsel for Respondents.	M.K. Preetha
2)	SREEPRIYA KALARI KICAL	Counsel for petitioners	Sreepriya

ORDER

PCS representing the petitioners present. Counsel for respondents present and filed change of vakalat. She prayed time for filing counter. Time extended at request with a direction to file counter and furnish copy of the same to the other side before the next date of hearing. Put up on 10.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

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